

*None present*

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**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA No. 497/2015  
in CP No. 807/2010

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Rabi Shankar Misra & Ors. -Vs- Kolkata Cable & Broadband Pariseva Ltd & Ors.	
Under Section		634 A	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

No one is present from either side.

It appears that an appeal u/s. 10F of the Companies, 1956 is pending before the Hon'ble Calcutta High Court.

List on 02/02/2018 for further order.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)